

## Annexure-4

Name of the corporate debtor: Shree Ram Urban Infrastructure Limited; Date of commencement of CIRP: 06.11.2019 ; List of creditors as on 28/02/2023

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	IIRF India Realty XII Ltd	07.12.2020	14,861,203,644		Guarantee Against Private Equity Investment of - Subsidiary	-	No	-	-	-	-	14,861,203,644	Pending for Adjudication of claim before Hon'ble NCLT
	Total		14,861,203,644									14,861,203,644	



*Pankaj Majithia*